RAJYA SABHA

Thursday, the 23rd March, 1978/the 2nd Chaitra, 1900 (Saka)

The House met at eleven of the clock, The **Mr. Chairman** in the Chair.

FAREWELL TO RETIRING MEMBERS

MR. CHAIRMAN: In accordance with the constitutional requirements, one-third of our Members will be retiring in April; some on the 2nd and some others on the 9th and the 12th. Some of the retiring Members may come back. But I am bidding farewell to those who will be retiring after rendering notable service to the nation as Members of this august House. We value their presence here, and we will certainly miss them. They go from here having gained considerable experience of the working of this Parliament and of the Government. Last year's General Election—a unique one in many respects—made its impact on the Rajya Sabha also. It brought about a significant change in the complexion of this House. Yet, this has in no way affected the smooth functioning of this House within the framework of the Constitution and the Rules of Procedure. This shows the vitality of the democratic process in India, the deep roots it has taken and the political maturity shown by the Members of this House.

We will miss the retiring Members. But I am sure that they will continue to do, in their own effective way, significant work to strengthen the cause of democracy and remove the distress of the weaker sections of the society. They will be conveying to the people in different parts of the country the message of the vitality of our democratic institutions and our firm faith in the democratic form of government.

This is also the time for unity and discipline so that the country is further strengthened. The experience the Members have gained during the period of their Membership in the House will be of great advantage to them in their service to the nation even when they cease to be Members of Parliament. I hope that wherever they are, they will continue to take interest in the national affairs and work for the unity of the country and the strengthening of our democracy.

I wish the retiring Members a useful and happy future.

श्री नन्द किशोर भट्ट (मध्य प्रदेश) : माननीय सभापति महोदय, सज्जनों और सहयोगियों से अलग होना मानव जन की सहज स्थिति है। संसद में रहने का गौरव 12 वर्ष तक प्राप्त हुआ। इस बीच मुझे आपका और आपके पूर्व सभापति महोदयों का और आपके जितने भी सहयोगी हैं उनका पूरा पूरा संरक्षण और उनकी स्नेह-छाया रही है।

श्रीमन, यह बारह वर्षों का समय बड़ी उपलब्धियों का समय रहा है। राजनीतिक आर्थिक और सामाजिक दृष्टि से यह उथल-पुथल का युग रहा है। इसमें हम लोगों ने राजा-महाराजाओं के प्रिवी-पर्स को समाप्त किया बैंकों का राष्ट्रीयकरण किया और बंगला देश का युद्ध हुआ आदि ऐसी ऐसी कितनी ही महान उपलब्धियां है और अभी भी हमको देश की जनता के हित में सामाजिक और आर्थिक कार्यक्रम देना है।

श्रीमन, यह युग लोकतंत्रात्मक मूल्यों की स्थापना का युग कहा जाएगा। सदियों से शोषित, पीड़ित मानव आकांक्षाओं के लिए यह स्वर्णिम युग रहा है। इसमें हमको बड़े-बड़े अर्थ शास्त्रियों, समाज शास्त्रियों और लोक शिक्षकों के साथ रहने का सौभाग्य प्राप्त हुआ। इस समय हमको बहुत कुछ परम्परागत बातें,

[श्री नन्द किशोर भट्ट]

जो हमारी सांस्कृतिक व राजनीतिक परम्परायें हैं उनको अच्छी तरह से निभाना है। श्रीमन, यह बहुत बड़ी बात है कि 61 करोड़ की जनसंख्या के देश में हम जैसे साधारण कार्यकर्ताओं के लिए भी जिन्होंने गांधी और नेहरू के सिद्धान्तों से प्रेरणा ली और आज भी गांधी और नेहरू के सिद्धान्तों पर आधारित लोकतंत्र मे विश्वास करते है यह बहुत बड़ी बात है कि इस संसद् में आने और बहुत कुछ सीखने का हमें मौका मिला।

श्रीमन लोकतंत्र मे सबको समान अधिकार होते हैं और यहां पर हमको लोकतंत्र में सब से बड़ा विश्वास है। इस संसद् म इस संसदीय प्रणाली मे सभी प्रकार के राजनीतिक दलों के नेताओं और लोगों के साथ रहने का मुझे मौका मिला। श्रीमन, आपने मुझे एक प्रवर समिति का अध्यक्ष भी नियुक्त किया था। उस समय भी संसद सदस्यों के साथ राजनीतिक मतभेद होने के बावजूद भी हम लोग मिलजुल कर रहे और आपके अधिकारियों, राज्यसभा सेक्रिटेरियट और आपके सहयोग से हमारा समय बहुत अच्छा गया। श्रीमन, मैं आपसे कहना चाहता कि हमारी आकाँक्षा या महत्वाकाँक्षा जो भी कही जा सकती है वह यह है कि देश को सुखी और समृद्ध बनायें, गरीबों का शोषण मिटे और गरीबी और अमीरी का भेद समाप्त हो। मैं संसद् में 12 वर्ष रहा और यह समय मेरा सुख और समृद्धि का रहा। मै आपको इतना ही विश्वास दिलाना चाहता हूं कि हम जहां भी रहेंगे और जिस तरह भी से भी रहेंगे हम लोकतान्त्रिक परम्पराओं, इस सदन की परम्पराओं के सम्मान को अक्षुण्ण रखेंगे। हम बराबर प्रयत्न करेंगे बाहर रहने पर भी जिन परम्पराओं के बीच हम रहे हैं उनको बनाये रखें और उनको मजबूत करें। इतना ही कह कर मैं पुनः आपका, प्रधान मंत्री महोदय, मन्त्रिपरिषद और अपने संसद के साथियों का विशेष आभार मानता हूं। आशा करता हूं कि भूल-चूक या कोई गलत बात मेरे से कही गई हो तो हृदय की उदारता तथा भावनाओं के अनुरुप मुझे क्षमा करेंगे। इन शब्दों के साथ मै पुनः आपका आभार मानता हूं। और विदा लेता हूं।

SHRI YASHPAL KAPUR (Uttar Pradesh): Mr. Chairman, Sir, I had the privilege to come to this august House in 1972 and this has proved to a nursery in regard to my political career because I did not have any political background when I come to this House. Sir, the Rajya Sabha is a very popular House among all Parliaments in this world. I have found that its functioning cannot be compared with either the House of Lords or the American Senate about which we generally read in our textbooks. It has developed its own procedures during the last 26 years.

Sir, it is true that I did not participate much in the proceedings of the House. But I think, this is not necessary. If each one of the 240 odd Members want to participate, I think, your job will become difficult. In that way, I think, I have co-operated with you, and, I spoke only on important occasions and on certain subjects in regard to which I had first hand information.

Sir, I have already said that this is a very important House. It has its own functions, restraining as well as revising. Sir, this House has had the proud privilege of initiating important legislations in the fields of social welfare and so on. Various laws have been enacted before I came to this House in regard to children, their adoption, guardianship, marriages of all types, special or foreign, women's property rights and so on. These provided the background for enacting legislations like the Adoption of Children Bill, 1972, the Marriage Laws (Amendment) Bill, 1976, and so on. In the field of labour

welfare, many revolutionary Bills were passed like the Bonded Labour System (Abolition) Bill and the Equal Remuneration Bill, 1976, which formed part of the twenty-point economic programme of our great Leader, Shrimati Indira Gandhi. These Bills were introduced in this august House. Sir, in the other spheres also like the Press, public health, agriculture, animal welfare, industry, education, culture and so on, this House had taken the initiative in introducing and passing important Bills. Sir, during these six years, I had the privilege of functioning in this House under such distinguished people as Dr. Gopal Swarup Pathak. He was our Chairman in the beginning. Then, Sir, you are there. You came from a chequered career and you are among one of the five former Chief Ministers who are there in this House today. Among the Deputy Chairman, the former Deputy Chairman, Shri Godey Morahari, has transferred himself in the meantime from the Deputy Chairmanship to the Deputy Speakership in the other House. Today we have as our Deputy Chairman, Shri Ram Niwas Mirdha who started with a humble career and has now risen to these heights He is now the Deputy Chairman of this House.

Sir, we have also had leaders in this House of very stature, like Shri Uma Shankar Dikshit, Shri Kamlapati Tripathi who was the Leader of the House at that time and now, may be, after a few hours he will be the Leader of the Opposition in this House again. As the Leader of the House we have Shri L. K. Advani who was opposition leader and has gone over to the Treasury Benches. He is the Leader of the House today. All these changes certainly provide a sort of background. May I also make a mention of our former Secretary-General, Shri B. N. Banerjee? After having served the Rajya Sabha for a very long time as Secretary-General he is now one among the very distinguished Members of this House. Of course, Shri Bhalerao has followed in his footsteps and is carrying on the work of the Secretary-General equally efficiently, if I may not say more than his predecessor.

Sir, in this House we have a number of Doctors, of various types and among them are doctors of humanities, etc. There is Dr. Z. A. Ahmad who will now be completing his second term, who is also going along with me now. Then, there are Dr. V. B. Singh, Dr. V. P. Dutt, Dr. Lokesh Chandra, Dr. M. R. Vyas, Dr. Ramkripal Sinha and also Dr. Rajat Kumar Chakrabarti. Of course, Dr. Ramkripal Sinha has gone from this side and now is sitting on the other side. (*Interruptions*). Well, Dr Pratap Chandra Chunder is there but sometimes I find it difficult to distinguish between Doctors and Professors. Some of the Doctors do not use the degree prefix and they like to be called 'Professor'. So, I have taken them in the category of Professors. There are other categories of Doctors. We have one Dr. Chandramanilal Chowdhary. He is a homoeopathic doctor. He has passed homoeopathy in the first division. But we do not have a doctor in modern medicines, Ayurvedic or Unani. (*Interruptions*) Yes, Dr. Siddhu is there. Then we had one Dr. Inder Singh. He left us about two years back. We have another Dr. Bansi Lal, the former Chief Minister of Haryana.

SHRI RANBIR SINGH (Haryana): Former Defence Minister of India.

(*Interruptions*)

SHRI YASHPAL KAPUR: There are so many ex-Ministers and a big list can be drawn up. In the list of Professors, we have Professor Nurul Hasan, Professor D. P. Chattopadhyaya, Professor Kamble, Professor Rasheeduddin Khan and the erstwhile youth leader, Professor Ramlal Parikh.

AN HON. MEMBER: Prof. Ranga.

SHRI YASHPAL KAPUR: Professor Ranga is more a kisan leader than a Professor. After a break of

[Shri Yashpal Kapoor]
term he has come back in this House as the deputy leader of our party. Sir, among the poets and writers, we have Shri Shrikant Verma who is no doubt a Hindi poet but, I think, he is more a journalist rather than a poet. Then we have Shri Sikander Ali Wajd, Shri Anand Narain Mulla, Shri Mohammed Usman Arif, Shri Krishna Kripalani who had a very distinguished career and from the realm of law he went to politics, and Shri H. D. Malaviya, a writer and a journalist who is looking for peace all over the world. Among the journalists, we have had our leader, Shri Kamlapati Tripathi who started his career as a journalist in Varanasi. Among the sportsmen, we have had only two—Shri B. C. Mahanti and Shri M. R. Krishna. We have had industrialists also like ex-Rai Bahadur M. S. Oberoi, who also started a very humble career in Simla working in a junior post in a hotel and became the king of hotels not only in India but all over the world. We have also had young people like Shri Rajinder Poddar and Shri Dharamchand Jain, a tobacco expert, and of course Shri Lakshmana Gowda, a coffee-grower. And I would not forget Shri Viren Shah, the steel-magnate, and Shri K. L. N. Prasad. Of course, I cannot forget my cartoonist friend, Shri Abu Abraham and the great dramatist, Shri Habib Tanvir.

Sir, it is a very interesting company that we have here. We have among us one late C.M's wife and one late C.M.'s daughter. I refer to Mrs. Ushi Khan and Mrs. Amarjit Kaur. And I won't forget our old Deputv Chairman, Mrs. Violet Alva and Mr. Joachim Alva who were here with us till about four years ago. And today we have amongst us his daughter-in-law Mrs. Margarat Alva. We have also a son-in-law of our late Chairman and great Rashtrapati—Shri Khurshed Alam Khan.

SHRI KHURSHED ALAM KHAN (Delhi): Who would be going next year.

SHRI YASHPAL KAPUR: Next year. हनूज दिल्ली दूर अस्त ।

Then, Sir, we have Gandhiji's granddaughter, Shrimati Sumitra G. Kulkarni, also here and a legal luminary like Shri C. K. Daphtary. And, of course, one *kaya-kalp* took place during this period—that is of Shri Rajnarain. From a chicken-gobbler he became a strict vegetarian and also left our House to go over to the other House.

SHRI KHURSHED ALAM KHAN: A great tragedy!

SHRI YASHPAL KAPUR: Sir, I won't take much of your time, but I would say that it was our good fortune and good luck that I was a Member of this House when this great and august House celebrated its Silver Jubilee and also I had the privilege to attend the Hundredth Session of this House. I thank you, Sir, who have always shown deep affection for me personally inside the House, and outside the House. I have had the privilege of knowing you, Sir, since you were the Finance Minister of Karnataka many many years ago. Later on, of course, you went up higher and higher from one post to another and today you are the Vice-President of India and our Chairman here. Also I give my thanks to our Deputy Chairman also to our Secretary General, the officers and the staff of the Rajya Sabha, the Reporters who have a very difficult time some times when they have to have a dozen ears to catch all of us. And, of course, I cannot forget the Interpreters who also did their best to make us understand the different languages of the country by translating them so ably.

Sir, I know that I along with some of my friends of my party and other parties would be taking leave of you. I wish you and all my friends and colleagues here a very happy, a very good period ahead and I hope and pray, Sir, that this august House will continue to play its important role in giving lead to the nation in the social,

economic, labour and other fields and other sections of our society. Thank you very much.

SHRIMATI SUMITRA G. KULKARNI (Gujarat): Mr. Chairman, Sir, today is the last day of this session of the Rajya Sabha. It also is the last day of my six years' tenure in this august House. Sir, when six years back I came to this House you were not then with us. We used to have Dr. Pathak then as our Chairman. No other Member, I think, ever came to this House less equipped than myself. Of course, I was a student of political science, history, constitutional law etc. But I think all that knowledge was only in the book. It really had no significance, no meaning and I certainly had no understanding of anything. I came to this House a total blank, an ignorant woman and did not know what august and learned people she was going to sit.

Sir, it was my privilege when I came to this House every other Member was a senior, more experienced, more learned in the art of parliamentary democracy and they understood what are the trends of the country, what are the aspirations of the people and how they are to be reflected in the business of this august House.

When I came was happy to sit a most junior person amongst stalwarts but I also knew my limitation. I have only to submit that each senior Member of this House was most indulgent in his affection and his regard for me. They overlooked every shortcoming of mine. I did not know how to speak. My legs used to tremble when I used to stand up and stammered searching for words, and yet the House tolerated me.

I am happy Bhupesh Dada is here. He was a Member then and he used to find time to sit through and encouraged me when I spoke. They taught me how to look through the parliamentary papers, how to read the Bulletin, how to make sense, where to get all the information and how to prepare a speech, how to even understand and what was going on in this House. Sir, I am deeply obliged that this was the generosity, the magnanimity of this House. Every Member welcomed me and gave me the warmth of his heart and tolerated my weaknesses and trained me. So this is what is the memory of this House.

In the sixth year I have found nothing but deep affection and encouragement from every one. Sir, you have been most indulgent, I know. I have tried your patience many a time. I could not contain myself and I had to jump up and say many things. May be, I violated the decorum of this House, may be I have some of the sophisticated proceedings of this House when I persisted in chasing some Ministers about issues which I never understood also. This was the greatness of this House that they never found fault with me. They always encouraged me.

With my junior position I was presumptuous enough to find fault with the Budget of the Government of India. I thought I understood something of finance. I know that I did not understand at all and how much ignorant I am in spite of the equipment of this sixth year. That makes me feel that really very great persons have been Members of this House, and they have a tradition to accept newcomers who have not known what the world is and they certainly do not understand the political system of the country. I do not know how much worthy a student I have been of all of you. But it is my endeavour that wherever I will be, I will not let down the tradition of this House.

Sir, honourable Shri Yashpal Kapur was kind enough to mention about my family. I feel very humble although I am proud that I come from his flesh. I know my limitations and I feel very humble. We cannot add to the lustre of his name. We cannot add to his greatness but it is the endeavour of every one of us in his

[Shrimati Sumitra G. Kulkarni]

family that we do not bring any blot on his fair name. Sir, with the same feelings, with the same sentiments really from the depths of my heart, I assure you and all the Members of this House that wherever I will be in future, I will conduct myself worthy of the tradition of this House, its name and its fair style. It has always offered itself for the service of the people; it has always ventilated the problems of the people of this land; and the level of its debates has always been very high. I only hope that in the years to come, wherever I will be, I will try to prove myself as a true citizen of this country. If I can only be a really good citizen, I think I will be fully satisfied with myself and I would consider myself to be a worthy Member of this House.

Sir, before I end, I would like to thank the officers and staff of this House. Sir, when I came to this House with no parliamentary understanding or political understanding, I had some experience of administrative offices and I had the occasion to observe the functioning of the various organisations of this country as well as in other parts of the world. Sir, without any exaggeration I want to submit to you, and for the information of the House, that no where in the world and certainly no where in the country there is a better set of staff members than what the Rajya Sabha has and Parliament, in general, has. The politeness and the consideration that they show to the Members is something unbelievable. The readiness with which they want to serve is so remarkable. When I came here as a really groping, ignorant person, they literally took me by the hand and showed me where the library was, how to find out references, what were the previous speeches on various issues—every single thing. You have merely to mention something and the papers would be there. Being a very forgetful woman, many times I used to come without the Question papers or the Business Paper of the day, but there they were ready with their help—and always with a smile. To them there is no difference whether one is a senior Member or a junior Member, whether an effective Member or not, whether one belongs to the ruling party or a non-ruling party. Sir, they are the persons who treated each one of us with their ready services, and I have not seen a a parallel to this kind of politeness anywhere in the country. If only one tenth of this politeness could be seen outside in other organisations in the country and in the Government, I would say, efficiency will be a hundred per cent more and there will be a climate of geniality and a sence of involvement, and our performance as a whole nation would be much better. I really wish that people of this country and other Government servants come and observe how the officers and staff of the Rajya Sabha and Parliament function and how even the smallest staff member feels the sense of dedication I personally feel that if I could display a little bit of this generosity and dedication to my work—whatever I may be doing—then I would be serving this country much better than what I have done till this day.

Sir, in the end, again I would like to thank you personally for the indulgence you have shown me all along. You have been most kind to me, you have been a father figure to me—individually. You have always corrected me and very quietly guided me. I hope that I have learned something from you.

I would also like to say one word here. Sir, I am fully aware of my inadequacies and I have no right to comment about any of these things. Yet, I won't feel happy unless I say about something which I have been observing. Sir, all of us know that we have a very lofty tradition in this House. We are a House of seniors. It is true that I am a junior, and in recent years many younger persons have come. But we have tried to learn something from every senior

Member and to maintain the twenty-five years of tradition of this House. Sir, with great hesitation I want to submit to you that during the last one month I have been noticing that the style that is being adopted is not quite as commendable and as worthy of this House as it could be. May be I am wrong. May be I do not understand things. I accept that political opinions and commitments to our political philosophy can be so high, so serious and so sincere that it can prompt us to take postures which are extreme. But Sir, we are all Members of the senior House. We have to care for the traditions of this House and also of this country. We may have differing views, today we may be on the Treasury Benches, tomorrow we may be on the Opposition side, today we are Members, tomorrow we may not be, but can we give up the courtesy, the polite language, the sincerity of language and expressions? Sir, I feel very sad sometimes that I should have seen such things. I only hope that I am wrong in my assessment and I only wish that whatever I had observed was an aberration of my mind and that I had not understood or appreciated the issues involved in a proper light. Still, it is my submission—a very humble and sincere submission from the junior-most Member of this House—that let us not forsake the dignity of this House, let us not give up the politeness of the House, let us not give up clarity and the superior and higher level of speeches which are expected of this House. Sir, we are representatives of the people. But we are senior representatives of the people. We are not supposed to be lost in the heat of the moment. I feel sometimes that may be we are changing the character. I am sure that my understanding of things is very limited. So I hope this may not be so. After all, you are present here, every other Member is a much more learned person, whose understanding of and dedication to this House is far higher and better than mine. But I would like to voice this concern that I have been feeling and I am sure that this House will always care more for higher traditions and every Member will work in such a way that the generations to come will always feel that the Rajya Sabha, under all kinds of difficulties and under all stresses and strains, under all differing views, had maintained its dignity, which is the only essence of life ultimately. What is true, what is untrue, what is right, what is wrong, we cannot say, because it is a highly subjective decision. I do not want to say what is right and what is wrong. But certainly our style should never be wanting in something. This is my submission. Please do not look upon it as any kind of presumption at correction or presumption at voicing. But this is a living concern that I have got and this is the reason why I submit the voice of mine before this House. (*Time-bell Rings*) You have to correct me. If I changed my style late in the day, I would not have been true to you and the House would not have got this opportunity of laughing and enjoying it.

Sir, I thank all that Members of the House for all the affection they have given me. They are most welcome to visit me in Ahmedabad. We have no more interest in Delhi as such and so shortly we will be moving our house back where we belong to. We welcome you all as honoured guests in our house.

SHRI SANAT KUMAR RAHA (West Bengal): Sir, we are till now Members of this august House. People outside this august House say that it is a matter of privilege and pride and responsibility to become a Member of Parliament. We also think that it is a matter of pride to be Members of Parliament because this is the Parliament created by our own people. So it is the duty of every parliamentarian to serve the interests of parliamentary democracy. Parliamentary democracy today, when we are retiring, is under threat. Six years back we came

[Shri Sanat Kumar Raha]

here and we found that our Parliament was moving in a very, very sluggish way. Sometimes we found that Parliament was under emergency and parliamentary forms of functions were restricted. Now the new Government has come. We are going to retire. We are going to our own original fathers who are the creators of this Parliament. This is the fact of our life that a Parliamentary democracy without the people's energy, *people's initiative and people's participation* cannot function as a Parliamentary democracy. We are facing certain forces both inside and outside Parliament, who because of their vested interests, try to destroy this Parliamentary system of democracy so that they can have their own regime, their own rule or the rule of their vested interests. So, these are our guidelines that we have from this Parliament.

When I came here six years ago, I came here as a student of Parliament and I learnt much—I learnt how the debate can be standardised, how the debate can be lifted higher and higher, how the discussions can be lessons to us, how we can contribute to our people, how we can create energy for the people and how we can build Parliament as a truly social and democratic Parliament. So, I think the Parliamentary system will be an infructuous exercise so long as Parliament does not respond to and reflect the changing situation of our socio-economic structure.

Before I leave this House, Sir, I cannot forget to place my appreciation of the services rendered to the Parliament House by our staff, by our workers and by our employees. I cannot forget the lovely friendship of my colleagues of different parties. I cannot forget the debate by the leaders of various groups, which was so high. I cannot forget the conduct of business performed by the Chairman, the Deputy Chairman and the Vice-Chairman also. I greet you all. When I leave, I shall not forget this Parliament as well as my people.

SHRI K. A. KRISHNASWAMY (Tamil Nadu): Mr. Chairman, Sir, I shall be very brief. I do not take much time.

I fully associate myself with the sweet sentiments expressed by the previous speakers of this august House. So far as I am concerned, this period of six years (1972—78) is a *memorable period in my political life.*

I am happy to mention, with a sense of legitimate pride, that my tenure as a Member of Rajya Sabha has somehow coincided with the creation of democratic ethos and ethics in our country, a land mark in the long history of our nation. That the people's anger can be much more harsh than the hydrogen bomb has been proved in India recently. The political party which procured freedom for the nation is reeling under the lethal blows of the people. It is not the sins of commission and omission that sent the premier political party into oblivion. Its aberrations had equally annoyed the people. The political transformation that has taken place in the country is neither due to the fleeting fortunes of the political parties nor due to the whims of the people. The people have not only exhibited their political wisdom and maturity but also have exercised their abhorrence of oppression.

The people have condemned one political party and commanded another party to deliver the goods. Literacy is a *sine qua non* of democracy. But the people of India, though 70 per cent of them illiterate, with their robust common sense, have proclaimed to the world that India is committed to fundamental freedoms of human life. India has again become the beacon light for all the oppressed people of the world. The people have played their role. It is now in the hands of their representatives, not only to res-

tore the basic tenets of democracy, but also to give fullness of life to the people of the country. Nineteen months of the emergency was not the last chance for democracy. The people have bugled the last post and the present rulers have to ensure the survival of democracy by saving the people from the jaws of death on account of spiralling prices.

Sir, India is a vast garden of fragrant roses in different hues. India is a mosaic of manifold cultures, both religious and social. She has given to the world the unique concept of 'unity in diversity'. But unfortunately, Sir, the dark clouds of strife and struggle are gathering strong and an era of conflict and controversy might begin.

The linguistic fracas is looming large over the Indian horizon. Language is the outer heart-beat. This has to be settled in an atmosphere of understanding and amity, not in animus, annoyance and anger. The leaping flames of linguistic fanaticism will be difficult to be kept under leash. This is the testing time for all believers in democracy and Indian unity.

Consent and dissent are the two sides of the coin of democracy. The healing touch of time will convert even the phrenetics.

Sir, I can say without any fear of contradiction that this House even now reverberates with the resonant voice, giving a new Magna Carta for national integration of my revered leader, late lamented Arignar Anna, whose exemplary life has become the source of life for five crores of Tamil people. I am beholden to my political mentors that I have been given the privilege of joining such serried ranks of elder statesman. I wish that Arignar Annas philosophical concept of "onre kulam, oruvane thevan" that is, humanity is one community and God is one, adorns the portals of Rajya Sabha to honour one of the greatest sons of India.

My party, the All India Anna DMK, is the true inheritor of the rich legacy left by this brightest jewel of human race. Sir, my leader, popularly known as the "Revolutionary Leader", the Chief Minister of Tamil Nadu, Hon. Thiru M.G.R., has already become a legend in his lifetime. His popularity has no parallel in the annals of political history of our country. His burning passion for uplifting the down-trodden has become the spring-board of action for Tamil Nadu Government.

Sir, finally, Rajya Sabha, the national forum of the constituent States of the Union of India, is not a stumbling block; it is a sieve for retaining the nectar of all the activities of the Central Government. Rajya Sabha is not just a body of elders. It is a bureau of brilliant wisdom. Rajya Sabha is a perennial spring of our democracy, rejuvenating itself every two years. This eternal spring has soothed many a seething and searing political acrimony.

I entered as a political novice, with trepidation to be among the political pundits. Rajya Sabha has broadened my vision, emboldened my political conviction and enabled me to reconcile political contradictions within and without in the interests of the well-being of the nation.

Sir, lastly one more sentiment. It is not unusual for people to come from the regional scene to the national scene. In my case, I am going to serve my State, with the rich experiences that I have gained in this temple of democracy. I seek the blessings of all of you for success in my new endeavours.

Parting is no doubt sad, but even that becomes pleasant if there is a common ideal to serve. While my colleagues sitting here will be serving the cause of the people, I shall be elsewhere labouring hard to lift the people from the morass of poverty.

[Shri K. A. Krishnaswamy]

Au revoir is the French equivalent of "chenru varugiren" in Tamil, my sweet mother tongue—"Vanakkam", Thank you.

Last but not least, I thank the Chairman, the Deputy Chairman and the Vice-Chairmen and the members of the Rajya Sabha Secretariat for their kind co-operation given to me for the past six years. Thank you very much.

श्री हर्षदेव मालवीय (उत्तर प्रदेश) : मैं बहुत थोड़ा समय लूंगा। आज जाने का दिन है और मुझे, जब मैं आया तो प्रसन्नता हुई थी। मुझे जाने का तो कोई दुख नहीं है। हर चीज़ का अन्त होता है ।

न शाह रहे, न वजीर रहे, न वो शूर रहे
न वे वीर रहे ।

न अमीर रहे, न फ़कीर रहे, मौला का बस
नाम रहा बाबा ।

और ज्ञानी न रहे, ध्यानी न रहे, जो थे
लासानी न रहे ।

आखिर को थे फ़ानी न रहे, फानी को
कहां है वफ़ा बाबा ।

तो यह बात है। मगर आज अभी हमारे माननीय भट्ट जी ने, माननीय कपूर जी ने, माननीय सुमित्रा जी ने और माननीय कृष्णास्वामी ने बहुत सी बातें कहीं सदन के बारे में, आपके बारे में, मिर्धा जी के बारे में। मैं इन बयानों के साथ अपने को एसोशिएट करता हूं। मैं दोहराऊंगा नहीं। समय आपके पास कम है। मै आपकी गौरवपूर्ण अध्यक्षता के लिये भी आपको धन्यवाद देता हूं। आपके शान्त और सौजन्यपूर्ण व्यवहार से सदा हम लोगों को स्नेह और प्रेम मिला और आपके लिए इस सदन में बहुत आदर है। हम कामना करते है कि आप इस सदन का नेतृत्व जिस प्रकार से करते रहे है, वर्षों तक और करते रहें। यहां साथियों का प्रेम मिला। एक बात जो इस भवन में मुझे बहुत पसन्द आई वह यह है कि घर में इतना झगड़ते हैं कि जसे तलवार से काट डालेंगे। मगर लाबी में जब विरोधी पक्ष वाले मिलते हैं, तो बड़े प्रेम से मिलते हैं,। यह बात मुझे बहुत पसन्द आई। बहुत मौलिक मतभेद रहते हैं और खूब झगड़ा होता है। आज भी झगड़ा होगा कुछ मामले हैं। मगर बाहर जब मिलते हैं, प्रेम से मिलते हैं। बहुत बड़ी बात है। मै एक मौलिक बात आपकी आज्ञा से सुनाना चाहता हूं ।

हमारे श्री सनत कुमार राहा ने अभी कहा कि यह सदन, यह डेमोक्रेसी भारत की जनता ने पैदा की और भारतीय जनता से उठे महापुरुष, आदि पुरुष महात्मा गांधी जी ने जब राष्ट्र का नेतृत्व संभाला तो उन्होंने राष्ट्रीय आन्दोलन को दरिद्र नारायण की ओर आमुख किया। उन्होंने कहा कि दरिद्र नारायण मेरा भगवान है। इसके पेट मे रोटी डालना मेरा ध्येय है और इसके पेट मे रोटी डालने के लिये ही हम अंग्रेज को हिन्दुस्तान से निकालेंगे। जब 1931 मे गांधी जी गोलमेज़ सम्मेलन मे भाग लेने के लिये लन्दन गये, वहां उन्होंने घोषणा की कि कांग्रेस की तरफ से, मगर राष्ट्र के नेता के रूप में उन्होंने कहा था कि हम देश के कोटि-कोटि किसानों का प्रतिनिधित्व करते है और वह गांव चाहे वह ब्रिटिश भारत हो, चाहे रजवाड़ा भारत हो, यदि हम देखेंगे कि जो कोटि-कोटि मेहनत करने वाला किसान है, उसके हित का संघर्ष किसी और के हित से होगा तो

We will sacrifice every interest for the sake of the interests of these dumb millions

इलाहाबाद की भी एक बात है। मैं इलाहाबाद का नागरिक हूं। 1930 में अमर शहीद चन्द्र शेखर को गोली लगी उनके बारे में एक गीत हमको याद है :—

"जमाने हाल से उस सूरमा की लाश
कहती है,

मिले रोटी गरीबों को तो मेरी जान
सस्ती है।"

तो यही ध्येय हमारे नेहरू जी का भी था। मगर वह अभी स्वप्न ही है। हम जनता के पेट में रोटी डालना चाहते हैं। मगर मैं आपकी आज्ञा से कहूंगा कि अभी तक हमारी डेमोक्रेसी ने गरीबों के पेट में रोटी नहीं डाली। तूफान उठ सकता है। इस डेमोक्रेसी को डोन्ट टेक फार ग्रान्टेड। जैसी भुखमरी, जैसा कष्ट, अन्याय अभी भी समाज में कायम है, ऊंच नीच का भाव है, दमन भी अभी कायम है, अगर यह कायम रहेगा तो इस देश में आग लगेगी। इसलिये हम चाहते हैं कि इस पक्ष वाले, उस पक्ष वाले, सब सजग रहें कि अभी तक जो डेमोक्रेसी का हमारा ध्येय है—देश की जनता के पेट में रोटी डालना—वह पूरा नहीं हुआ है। इसलिए हम चाहते है कि इस पक्ष वाले, उस पक्ष वाले सब सजग रहें। जो डेमोक्रेसी का हमारा ध्येय है जनता के पेट में रोटी डालने का वह पूरा नहीं हुआ और हमारा विश्वास है कि यह डेमोक्रेसी सफल होगी। अगर सफल नहीं होगी तो तूफान आने वाला है। ज्यादा दिन तक यह चीज़ चलने वाली नहीं है। इस सदन में चूंकि हमें रहने का सौभाग्य प्राप्त हुआ है, बहुत कुछ हमने सीखा है, जो कुछ हम योगदान दे सकते थे वह योगदान दिया। बाहर जायेंगे तो भी हमारा व्रत रहेगा कि हम अपना योगदान दें। मगर हम चाहेंगे कि जो शासक वर्ग वाले हैं और विरोध पक्ष वाले हैं वह इस बात को ध्यान में रखें कि अभी भी गांधी जी का सपना पूरा नहीं हुआ है और अभी भी गरीब को रोटी नहीं मिली है। वह काम हमको पूरा करना है। यह जनतंत्र तभी हमारा सफल माना जाएगा जब हम इस ध्येय को पूरा करेंगे।

आपका बहुत बहुत धन्यवाद।

SHRI SARDAR AMJAD ALI (West Bengal): Mr. Chairman, in a farewell like this, one should not hide anything. For me, I must frankly confess that I have nothing to regret at this farewell speech. Through you, sir, I would like first of all to express my gratitude to the Indian people because it was in the year 1970, when I was just twentynine years of age, that the Indian people gave me the offer to go to the Lok Sabha first and thereafter to this august House. I am proud to feel that I have been since then in the midst of eminent scholars, statesmen, literatures and other who have every moment been thinking of the welfare of the masses of my country.

Mr. Chairman, from tomorrow I will be out of this House. I go back with pride and I go back with agony also. Pride because I had the privilege and honour of associating myself with the various measures to shape and reshape the destiny of the poor people of my country among whom I am also one. I am proud because I had the opportunity to record my voice—my voice of consent and my voice of dissent—whenever it was necessary for the upliftment of my country. I am proud because I had the opportunities to suggest measures which I thought would bring suitable and good results for the good of the masses of my country.

I am going back with agony also not because I will not be here from tomorrow. I am going back with agony because the purpose for which we have been striving for the last thirty years to reshape the destiny of my country, to remove poverty from this land, to remove the curse of illiteracy from this country and to remove the illnesses of the masses has not been fulfilled yet. But certainly I am going back with the hope that I, along with my friends outside, will be definitely raising our voice and making serious efforts to achieve the objective for which we have all been striving for all these years.

Sir, without making a long speech, I want to offer my gratitude to you first. During my tenure here, you have educated me in many ways. You showed affection for me. And, Sir, I must express my gratitude to my

[Shri Sardar Amjad Ali]

friends here also from whom I have learnt many things. But, certainly, I should say that I must express my gratitude to the members of the staff of the Rajya Sabha Secretariat and other Members here from whom I have learnt many things. Mr. Chairman, Sir, I want to give you this assurance that wherever I am, I would certainly be associated with the causes of the people and I would certainly try, in my own humble way, to champion the cause which the people think is the best for themselves.

With these words, Sir, I express my gratitude to you, my thankfulness to the Members here and to the members of the staff of the Rajya Sabha Secretariat and also my love, affection, my regards and my sincere thanks to my colleagues and to my brethern here. Thank you, Sir.

SHRI D. P. SINGH (Bihar): Mr. Chairman, Sir, after eighty months of the most memorable and pleasant experience in this House, ennobling experience, experience which is ennobling and gratifying at the same time, I would like today to record some of my feelings, feelings of gratitude for the senior Members on both sides of this House who have been very kind and considerate to me. Today, Sir, when I miss many of my old colleagues like the late Shri Prakash Veer Shastri and certain others, I have the satisfaction that there are people like Mr. Bhupesh Gupta in whom we have a person who arouses this thought in us: "Men may come, men may go. But I go on for ever." Sir, just as he symbolises the fighting spirit, the real spirit of a true democrat, well, Sir, we have also tried in our own humble way to be associated with some of the things that this House has done or things which this House attempted to do. Today, I feel proud of having been associated with the restoration of the sovereignty of this House through the Constitution (Twenty-Fourth Amendment) Act, with the Indo-Soviet Treaty which this House ratified and with many other things, and I am proud of the fact that I have been associated with the passing of many Bills of a spectacular nature. In this context, one thing should be said and I feel it is my duty to remind the Members of one thing and to bring it to the notice of this House and that is the basic thing which brings a Member to this House. Sir, our Constitution envisages regional representation in the Rajya Sabha. The Constitution fixes the number of Members of the States and the Election Laws and the Representation of the People Act provide that representation in this House will be on this basis that a person who is ordinarily a resident of a particular State will become the Member. That will be the qualification. Unfortunately, today, one feels that that clause is being honoured more in its breach than in its observance. Cash collection takes place in the States and bags and bags of money are being used today to buy votes and this is the pathetic condition in the State of Bihar today. I must bring this to the notice of the House today because the poorest State, the State of Bihar, has been lured into losing what the Constitution guarantees today and that is the best guarantee to protect the interests of a State. Sir, the Lok Sabha seats have been bartered away and the Rajya Sabha seat is being bought and sold in the streets today, and this is the pathetic state of affairs today in Bihar. More than that, I would like to bring to the notice of this House that that is one of the most populous of States, and yet a State with the most abundant resources and a State in which the poorest of people reside. Poverty abounds there. Men breathe, not air but dust and hopelessness in that State. And today, through the Leader of the House, through the Government of today and through the Opposition parties, I just like to invite your attention to the fact that al-

12-00 NOON

though one might attempt that this country may grow from strength to strength, and from strength to prosperity, if you neglect one limb a State, and allow it to rot, that will be enough to pull down the mightiest structure that one is attempting to build up. Therefore, please do not neglect those poor and toiling millions. I hope that their worthy successors and those who are continuing will kindly give their attention to it, so that the interests of the State and the interest of the people are looked after.

I am grateful to the Secretariat and grateful to the ministerial benches who have been so nice and good. And today, Sir, I will be failing in my duty if I do not remember and if I fail to mention that during the years we have been here, some of the people, old whips like Mr. Om Mehta, not only looked after the interests of the Members who were here but also the interests of the Members who were languishing in jails during the years of emergency. This man has had the greatness to surreptitiously and openly and overtly, wherever possible, to try to look to the interests of many people who needed his support.

With these words, Sir, I thank you for your kind consideration and thank all Members.

SHRI M. KAMALANATHAN (Tamil Nadu): Mr. Chairman, Sir, I had the privilege of coming to this House during 1971 and I have to thank you, the Deputy Chairman, the Leader of the House, Shri L. K. Advani, other comrade Members, the Secretary-General and the staff for their kind co-operation.

Sir, we are passing through challenging times and the importance of Rajya Sabha has increased. It was here that the Privy Purses Bill was lost by one vote—a fraction of a vote—and because of this the nation faced General Elections. Now, Sir, we are seeing a unique phenomenon. For the first time in the history of our nation, the ruling party is not the majority party. Yet the House is discharging its functions in a dignified way.

Sir, in this context I want to say a few words about the role and composition of our House. In a Federation, every State should have equal representation and we should not merely imitate the working of the Lok Sabha, because this House is not a House of Elders but a House of States. In fact, we are supposed to represent the States. And I hope, in future, these things will be effected through the people's will. Once again, I thank you, Sir, for having guided us well. Thank you so much.

شری سکندر علی وجد (مہاراشٹر) :

عالیجناب چیرمین صاحب - میں بھی اپنے آپ کو اس شکریہ میں شریک کرنا چاھتا ھوں جو شکریہ اسٹاف کے بارے میں اور دوسرے لوگوں کے بارے میں کپور صاحب نے ادا کیا ھے - ھمارا جو اسٹاف ھے اور جو یہ لوگ یہاں بیٹھے ھوئے ھیں ان کا بھی میں شکریہ ادا کرتا ھوں جنھوں نے ھماری تقریروں کو بڑی محنت اور احتیاط سے لکھا اور لکھوایا ھے - میں لائبریری کے لوگوں کا بھی شکریہ ادا کرتا ھوں جنھوں نے لائبریری کے معاملوں میں میری مدد کی ھے کیونکہ لائبریری کا سب سے زیادہ فائدہ شاید میں نے ھی اُٹھایا ھے -

میں نے یہاں دو چیزوں کا لطف اُٹھایا—ایک تو سینٹرل ھال کا جہاں کا ماحول مجھے دوستانہ ملا اور یہ نیچر - مختصر ھندوستان ھے جہاں

[شری سکندر علی وجد]

سب نمائندے بڑی محبت اور دوستی سے ملتے ہیں - مجھے ایوان کے ہنگاموں سے کوئی دلچسپی نہیں ہے ان کی کوئی اہمیت نہیں ہے - یہاں کوئی کسی کا دشمن نہیں ہے سب زبانی دشمنی کرتے ہیں باہر سب ایک ہیں - مجھے خوشی ہے کہ اس چھ سال کی مدت میں میں نے یہاں دو بڑے کام ہوتے ہوئے دیکھے - ایک تو کانسٹی ٹیوشن میں جو امینڈمینٹ ہوا — سیکولر اور سوشلسٹ - آپ کا بڑا کنٹری بیوشن ہے یہ کام پنڈت جی کے زمانے میں بھی نہیں ہو سکا تھا - منارٹی کے سب لوگوں کو حق مل گیا زندگی کا، مسلمانوں کو، ہریجنوں کو، شیڈولڈ کاسٹ کو کہ ہم اس ملک کے باشندے ہیں اور یہ ہمارا ملک ہے ہمارا جو نیوکلیر ایکسپلوزن ہوا یہ اتنا بڑا کام ہے مگر اس کا کوئی ذکر کہیں نہیں کرتا حالانکہ یہ بہت بڑا کارنامہ ہے اس کی مجھے بڑی خوشی ہے - ایک بات جو مجھے آج کہنی تھی وہ شکریہ کی ہے اب وہ میں نہیں کہوں گا — آج صبح میں نے اخبار میں پڑھا کہ ہمارے مہاراشٹر کے یشونت راؤ چوہان نے کہا کہ جو لوگ دونوں کانگریسوں کو ملانا چاہتے ہیں وہ بز دل لوگ ہیں، ڈرپوک لوگ ہیں میں بھی انہیں ڈرپوک لوگوں میں سے ہوں — آخر تک میں نے یہ کوشش کی کہ یہ دونو کانگریسوں مل جائیں یہ عجیب بدقسمتی اس ملک کی ہے کہ کانگریس کے چار ٹکڑے کمیونسٹ پارٹی کے چار ٹکڑے اور مسلم لیگ کے دس ٹکڑے ہو گئے — جنتا پارٹی جو بنی ہے پانچ پارٹیوں سے یہ اچھی بات ہے - ہم چاہتے تھے کہ ایک اسٹرونگ اپوزیشن ہوتا لیکن وہ نہیں ہوا — میں ہمارے بہادر یشونت راؤ چوہان کی اس بات کو چیلنج کرتا ہوں - بہادر یشونت راؤ کی ساری عمر سیاسی دیوار پر گذری ہے - ادھر کودوں یا ادھر کودوں — میں تو ان کے پاس ابھی نہیں گیا - کسی منسٹر کے یہاں نہیں گیا - اندرا گاندھی کے یہاں ایک دو مرتبہ جانا ہوا - یہ بات میں اپوزیشن والوں کی طرف سے نہیں کہہ رہا ہوں میں اپنی طرف سے کہہ رہا ہوں کیوں کہ یہاں اپوزیشن والوں کا ذکر نہیں ہے - یہاں سینٹرل ہال میں کانگریس کے تمام ممبر جمع تھے - ایمرجنسی نہیں آئی تھی - سپریم کورٹ کا ججمنٹ ہونے والا تھا - اندرا جی آئیں اور انہوں نے کہا (اس کے گواہ بھی ہیں) کہ جو پارٹی تصفیہ کرتی ہے میں اس کو مانوں گی اور وہ ہال کے باہر چلی گئیں - پھر ہمارے بروا جی نے جو کچھ اپنے انداز میں کہا اس کی بابت میں بات نہیں کرنا چاہتا - پھر ہمارے سینئر ممبر بابو جگجیون رام آئے اور انہوں نے کہا کہ سپریم کورٹ کا ججمنٹ کچھ بھی

سمجھتے ہیں کہ یہ سارے کانگریسی منسٹر وزارتیں چھوڑ دیںگے تو اندرا گاندھی رہتیں مجھے ایوان کے اندر کی کوئی پریشانی نہیں ہے - یہاں جھگڑے ہوتے ہی رہتے ہیں اور ہم نے چھ سال میں بہت دیکھے ہیں - بے چارے راج نرائن نے یہاں کیا کیا کمال نہیں کیا تھا یہاں واسطے میں سو جاتے تھے - اقوانی صاحب بھی اُن کے ساتھ بیٹھے دیکھتے تھے آج بھی وہ اسی طرح بیٹھے سن رہے ہیں کہ ایک نیا سطح کوکس(coucus)نکلا تھا جو بہت دن تک چلتا رہا لیکن اب مجھے کانگریس میں خود ایک کوکس نظر آرہا ہے جو لوگ کانگریس کی پارٹیوں کو ملنے دینا نہیں چاہتے وہ اب خود کوکس بن گئے ہیں - بڑا آدمی جب ہٹ جاتا ہے تو ہر چھوٹا آدمی لیڈر بن جاتا ہے - اب یہ لیڈر اپنی جگہ کیسے چھوڑیںگے ایوان کے باہر جو کچھ ہو رہا ہے اس کی بابت میں اپوزیشن والوں سے درخواست کروں گا کہ اس کی طرف بھی دھیان دینے کی ضرورت ہے - میں تو جا رہا ہوں - میں بڑے کام کروں گا بڑے کارنامے کروں گا - یہ میرا دعویٰ نہیں ہے - میں تو کچھ بھی نہیں کروں گا میں کارنامے کرنے والا آدمی نہیں ہوں - میں کوئی کیریرسٹ نہیں ہوں - میں پولیٹکل ایڈوینچرر تھا سیاسی قسمت آزماتا نہیں ہوں - میں نے اپنا ایک کیریر ختم کیا ہے میرے ہو اندرا جی اگر پرائم منسٹر نہ بھی رہیں تو بھی ہمارے نیتا رہیں گی - ٹھیک ہے - جب یشونت راؤ جی آئے تو میں نے ساتھی مرھٹوں سے کہا کہ دیکھو یہ شخص نہلے پر دہلا مارے گا اور یہی ہوا انہوں نے کہا بھائیو یہ تو بابو جی نے ٹھیک کہا ہے لیکن میں کہتا ہوں کہ سپریم کورٹ کا ججمنٹ کچھ بھی ہو اندرا گاندھی ہماری نیتا بھی رہیں گی اور پرائم منسٹر بھی رہیں گی - اس وقت ایمرجنسی نہیں تھی - کیا ان دونوں کو اندرا جی نے تحریر لکھ کر دی تھی - اُس وقت تو ایک سے بڑھکر ایک اندرا جی کی قصیدہ خوانی اور خوشامد کر رہا تھا - یہ سب کانگریسی جانتے ہیں - میں نے اندرا جی کو ٹیلیگرام کیا تھا اورنگ آباد سے کہ دیکھئے آپ نے ایک سیاسی معجزہ تو کر دیا اب کانگریس کو ملا کر دوسرا معجزہ بھی کر دیجئے میں نہیں چاہتا تھا کہ کانگریس ٹوٹ جائے اس لئے میں نے دادا پاٹل صاحب کو ٹیلیفون کیا اور ان سے بات کی - انہوں نے کہا ہاں آپ جیسا کہتے ہیں ویسا ہی ہوگا - اور ترکے جی نے بھی یہی کہا - لیکن ہوا کچھ نہیں - الیکشن کے زمانے میں یشونت راؤ نے اندرا گاندھی کے خلاف تقریریں کیں - انہوں نے کہا اور اپوزیشن نے بھی کہا کہ ڈارک ڈیز آف ایمرجنسی
(Dark days o Emergency)
ان کی وجہ سے آئے تھے - کیا آپ

[شری سکندرعلی وجد]
جانے سے کوئی فرق نہیں پڑے گا -
مجھے بھی کوئی فرق نہیں پڑے گا -
I did not allow Delhi to grow on me.
میں جس کرائے کے مکان میں رہتا تھا وہیں رہوں گا- مجھے کوئی پریشانی نہیں ہے یہاں دو ایک دوست بنے اب نئے دوست بنانے کی ضرورت نہیں ہے - مجھے آپ سے درخواست کرنی ہے - اڈوانی صاحب اور آپ کے دوستوں سے بھی یہ کہنا ہے کہ ہندوستان کانگریس کا بھی ملک ہے - آپ کا بھی ہے - میرا بھی ہے - میں کوئی الزام نہیں دے رہا ہوں - یہ الزام دینے کا وقت نہیں ہے - ایوان کے باہر حالت خراب ہے - اب اس کام کو کیجئے - آپ نہیں کر رہے ہیں - ہم بھی نہیں کر رہے ہیں - اور اس میں ہمارا بھی قصور ہے ہم مانتے ہیں مگر میں نا امید اور مایوس نہیں ہوں میں نے بارہ پندرہ سال پہلے ایک نظم کہی تھی یہ سنئے اور آپ ہی تصفیہ کیجئے کہ یہ ہندی میں ہے یا اردو میں ہے -

مسکراؤ خوشی کی بات کرو -
رونے والوں ہنسی کی بات کرو -
یہ اندھیرے کے تذکرے کب تک -
دوستو روشنی کی بات کرو -
پھول مرجھا گئے تو کیا غم ہے -
کھلنے والی کلی کی بات کرو -
بات جب ہے کہ دشمنوں سے بھی-
جب کرو دوستی کی بات کرو -
کل کی باتیں کرینگے کل والے -
وجد تم آج ہی کی بات کرو -
بہت بہت شکریہ - خدا حافظ -

†[**श्री सिकन्दर अली वज्द** (महाराष्ट्र): आली जनाब चैयरमैन साहब, मैं भी अपने आपको इस शुक्रेय मे शरीक करना चाहता हूं जो शुक्रिया स्टाफ के बारे में और दूसरे लोगो के बारे मे कपूर साहब ने अदा किया है । हमारा जो स्टाफ है और जो यह लोग यहां बैठे हुये है इनका भी मैं शुक्रिया अदा करता हूं जिन्होने हमारी तकरीरों को बड़ी मेहनत और अहतियात से लिखा और लिखवाया है । मैं लाइब्रेरी के लोगों का भी शुक्रिया अदा करता हूं । जिन्होंने लाइब्रेरी के मामलो मे मेरी मदद की है क्योंकि लाइब्रेरी का सबसे ज्यादा फायदा शायद मैंने उठाया है ।

मैंने यहां दो चीजों का लुत्फ उठाया । एक तो सेंट्रल हाल का जहां का माहौल मुझे दोस्ताना मिला और यह मिनियेचर-मुख्तसर हिन्दुस्तान है जहां सब नुमायन्दे बडी मुहब्बत और दोस्ती मे मिलते है । मुझे एवान के हगामों मे कोई दिलचस्पी नही है । इनकी कोई अहमियत नहीं है । जहा कोई किसी का दुश्मन नहीं है । सब जबानी दुश्मनी करते है । बाहर सब एक हैं । मुझे खुशी है कि इस छः साल की मुद्दत में मैंने यहां दो बडे काम होते हुए देखे । एक तो कान्सीट्यूशन में जो अमैन्डमेट हुआ—सैकूलर और सोस्लिस्ट—आपका बड़ा कंट्रीब्यूशन है यह काम पंडित जी के जमाने में भी नही हो सका था । माइनोरीटी के सब लोगों को हक मिल गया जिन्दगी का । मुसलमानों को हरिजनों को, शिडयूल्ड कास्ट को कि हम इस मुल्क के बाशिन्दे है और यह हमारा मुल्क है । हमारा जो न्यूकिलियर एक्सलोजन हुआ यह इतना बड़ा काम है मगर इसका कोई जिक्र कही नही करता, हालांकि

†[ ] Devnagari transliteration.

यह बहुत बड़ा कारनामा है इसकी मुझे बड़ी खुशी है । एक बात जो मुझे आज कहनी थी वह पूछ चुके की है । अब वह मैं नहीं कहूंगा । आज सुबह मैंने अखबार में पढ़ा कि हमारे महाराष्ट्र के यशवन्त राव चौहान ने कहा कि जो लोग दोनों कांग्रेसों को मिलाना चाहते हैं वे बुज़दिल लोग हैं, डरपोक लोग हैं । मैं भी उन्हीं डरपोक लोगों में से हूं । आखिर तक मैंने यह कोशिश की कि यह दोनों कांग्रेसें मिल जायें । यह अजीब बदकिस्मती इस मुल्क की है कि कांग्रेस के चार टुकड़े, कम्युनिस्ट पार्टी के चार टुकड़े और मुस्लिम लीग के दस टुकड़े हो गये । जनता पार्टी जो बनी है पांच पार्टियों से यह अच्छी बात है । हम चाहते थे कि एक स्ट्रांग अपोजीशन होता लेकिन वह नहीं हुआ । मैं हमारे बहादुर यशवन्त राव चौहान की इस बात को चेलेंज करता हूं । बहादुर यशवन्त राव की सारी उम्र सियासी दीवार पर गुजरी है । इधर कूदूं की उधर कूदूं । मैं तो इनके पास अभी नहीं गया किसी मिनिस्टर के यहां नहीं गया । इन्दिरा गांधी के यहां एक दो मर्तबा जाना हुआ । यह बात मैं अपोजीशन वालों की तरफ से नहीं कह रहा हूं मैं अपनी तरफ से कह रहा हूं क्योंकि यहां अपोज़ीशन वालों का जिक्र नहीं है । यहां सेंट्रल हाल में कांग्रेस के तमाम मैम्बर जमा थे । इमर्जेन्सी नहीं आई थी । सुप्रीम कोर्ट का जजमैंन्ट होने वाला था । इन्दिरा जी आई और उन्होंने कहा (इसके गवाह भी हैं) कि जो पार्टी तस्फिया करती है मैं उसको मानूंगी और वह हाल के बाहर चली गई । फिर हमारे बरूआ जी ने जो कुछ अपने अंदाज में कहा इसकी बाबत मैं बात नहीं करना चाहता । फिर हमारे सीनियर मैम्बर बाबू जगजीवन राम आये और उन्होंने कहा कि सुप्रीम कोर्ट का जजमैंन्ट कुछ भी हो । इन्दिराजी अगर प्राइम मिनिस्टर न भी रहीं तो भी हमारी नेता रहेंगी । ठीक है । जब यशवन्त राव जी आये तो मैंने साक्षी मरहटों से कहा कि देखो यह शख्श नहले पर देहला मारेगा और यही हुआ । उन्होंने कहा भाइयो यह तो बाबू जी ने ठीक कहा है लेकिन मैं कहता हूं कि सुप्रीम कोर्ट का जजमैन्ट कुछ भी हो इन्दिरा गांधी हमारी नेता भी रहेंगी और प्राइम मिनिस्टर भी रहेंगी । उस वक्त इमरजैंसी नही थी । क्या इन दोनों को इन्दिराजी ने तकरीर लिखकर दी थी । उस वक्त तो एक से बढ़कर एक इन्दिराजी की क़सीदा खानी और खुशामद कर रहा था । यह सब कांग्रेसी जानते है । मैंने इन्दिरा जी को टेलीग्राम किया था औरंगाबाद से कि देखिये आपने एक सियासी मौजजा तो कर दिया अब कांग्रेस को मिलाकर दूसरा मौजज़ा भी कर दीजिये । मैं नहीं चाहता था कि कांग्रेस टूट जाये । इसलिये मैंने दादा पाटिल साहब को टेलीफोन किया और इनसे बात की । उन्होंने कहा आप जैसा कहते हैं वैसा ही होगा और टुड़केजी ने भी यही कहा । लेकिन हुआ कुछ नहीं । इलैक्शन के जमाने में यशवन्त राव ने इन्दिरा गांधी के खिलाफ तकरीरें की । उन्होने कहा और अपोजीशन ने भी कहा कि डार्क डेज आफ इमर्जेन्सी (Dark Days of Emergency) इनकी वजह से आये थे । क्या आप समझते हैं कि ये सारे कांग्रेसी मिनिस्टर वजारतें छोड़ देते तो इन्दिरा गांधी रहती ? मुझे एवान के अन्दर की कोई परेशानी नहीं है । यहां झगड़े होते ही रहते हैं और हमने छः साल में बहुत देखे हैं । बेचारे राजनारायण ने यहां क्या क्या कमाल नहीं किया था । यहां रास्ते में सो जाते थे । अडवाणी साहब भी उनके साथ बैठे देखते थे । आज भी वे उसी तरह बैठे सुन रहे हैं । कांकस (Caucus) निकला था जो बहुत दिन तक चलता रहा लेकिन अब मुझे कांग्रेस में खुद एक कॉकस नजर आ रहा है । जो लोग कांग्रेस की पार्टियों को मिलने देना नही चाहते वे अब खुद काकस बन गये हैं । बड़ा आदमी जब हट जाता है तो हर छोटा आदमी लीडर बन जाता है । अब ये लीडर अपनी जगह कैसे छोड़ेंगे । एवान के बाहर जो कुछ हो

रहा है इसकी बाबत मैं अपोजीशन वालों से दरख्वास्त करूंगा कि इसकी तरफ भी ध्यान देने की जरूरत है । मैं तो जा रहा हूं । मैं बड़े काम करूंगा । बड़े कारनामें करूंगा । यह मेरा दावा नहीं है । मैं तो कुछ भी नही करूंगा। मैं कारनामें करने वाला आदमी नही हूं । मैं कोई कैरियरिस्ट नही हू । मैं पोलीटिकल अडवेंचरर या सियासी किस्म आजमा नहीं हूं । मैंने अपना एक कैयरयर खत्म किया है । मेरे जाने से कोई फर्क नहीं पड़ेगा । मुझे भी कोई फर्क नही पड़ेगा । I did not allow Delhi to grow on me. मैं जिस किराये के मकान में रहता था वहीं रहूगा । मुझे कोई परेशानी नहीं है । यहां दो एक दोस्त बने । अब नये दोस्त बनाने की जरूरत नही है । मुझे आपसे दरख्वास्त करनी है, अडवाणी साहब, और आपके दोस्तों से भी यह कहना है कि हिन्दुस्तान कांग्रेस का भी मुल्क है, आपका भी है, मेरा भी है, मैं कोई इल्जाम नही दे रहा हूं । यह इल्जाम देने का वक्त नहीं है । एवान के बाहर हालत खराब है । अब इस काम को कीजिये । आप नहीं कर रहे हैं । हम भी नहीं कर रहे है इसमें हमारा भी कसूर है हम मानते हैं मगर मैं नाउम्मीद और मायूस नही हूं । मैंने बारह पन्द्रह साल पहले एक नज्म कही थी यह सुनिये और आप ही तस्फिया कीजिए, कि यह हिन्दी में है या उर्दू में है ।

मुस्कराओ खुशी की बात करो—रोने वालो हंसी की बात करो ये अन्धेरे के तजकरे कब तक—दोस्तो रोशनी की बात करो फूल मुरझा गये तो क्या गम है, खिलने वाली कली की बात करो । बात जब है कि दुश्मनों से भी, जब करो दोस्ती की बात करो कल की बातें करेंगे कल वाले वज्द तुम आज ही की बात करो बहुत बहुत शुक्रिया । खुदा हाफिज ।]

DR. V. B. SINGH (Uttar Pradesh): Sir, after playing an active role in the national liberation movement, I came out of active politics after independence. I was quite happy with my academic world, with my students and books, when the then Prime Minister, Shrimati Indira Gandhi, invited me, on 15th March 1972 to consent to be a Member of the Rajya Sabha, in the larger interest. After careful consideration, in the highest academic traditions in parliamentary life set by people starting from David Hicardo and onwards, I agreed. Consequently, on the support of the Congress Party I was elected to this House and the director of the election process then was Pandit Kamlapati Tripathi. The premises on which I consented to be an M.P. stand in tact, namely, the role of practising intellectuals in parliamentary life. This, however, has been more national than functional because for a variety of historical reasons our national movement could not involve intellectuals as intellectuals in the national liberation struggle and that tradition lingers on. A great thinker of the 20th century has said that in liberal democracies, parliament is a talking shop. But I say it is more than that. It is also an instrument of change, and in this institution I shall complete my studentship on the 2nd April, 1978.

I may reflect later on about my experiences here, if and when I happen to write a book. But I may be permitted to say that the working of the Indian Parliamentary system does not involve division of labour among the Members via the two Houses as well as the parties functioning in Parliament. The result is non-participation by bulk of the Members. I have a lurking suspicion that there is a fear of knowledge. I have been for full six years a Member of the Consultative Committee of the Planning Ministry. This is an indication of my commitment to the profession and Parliament.

In my maiden speech in Parliament in 1972 I said that the carpentry of

the House does not permit the use of a table. Then my Division No. was 63 and today it is 83, when I have a table. I go back to my table. I was always there. I never left it. From there I hope to serve my profession my people and the country with the objective of eradicating poverty, ignorance, squalor and disease.

I am grateful to you, Sir, because I have been an unidentified Member on account of my not too frequent attendance but you have never cast Nelson's eye on me. Through you, Sir, I am grateful to the values and to the personnel of the House that you represent.

MR. CHAIRMAN: Last speaker, Mr. Jagannath Bhardwaj. Only two minutes.

SHRI JAGANNATH BHARDWAJ (Himachal Pradesh): Mr. Chairman, Sir, I am thankful to you for giving me a very patient hearing and consideration for the last six years that I have been here. I also thank your deputy and the Vice-Chairman for giving to me the same treatment. Sir, I also thank the Reporters and members of staff of this Secretariat as also the press for giving me a fair deal during the course of my work here in Parliament.

Sir, I wish that this House could be a House of specialisation and specialists. But, as Mr. Singh has pointed out, some people with money politics and other motives and without any sort of specialisation and without any inclination to work, come to this House and make this House a House of aimless people Sir, this House is going into the hands of moneyed people. *Your honour must do something in this direction so that this* House becomes a very supreme House of specialisation.

Lastly, Sir, I want to say one thing. During the last six years one thing great has been done and that is the participation of workers in management. In fact, the ex-Prime Minister gave the key of the whole thing into the hands of the working people. I wish that the present Government could implement that dream of our ex-Prime Minister. Thank you, Sir.

सदन के नेता (श्री लाल कृष्ण आडवाणी) : सभापति जी, हर दो वर्ष बाद ऐसा प्रसंग आता है कि जब इस प्रकार के भाषण होते हैं। पिछले साल भी, जब हमने राज्य सभा के 25 वर्ष समाप्त किए थे, तब भी अनेक सदस्यों ने पुराने संस्मरण सुनाए तथा भावुकता के उद्गार व्यक्त हुए। आज भी वैसा ही प्रसंग है और यह सदन छोटा होने के कारण एक परिवार की सी भावना है, सभी एक दूसरे को निकट से जानते है, परिचित हैं, और जब आज हमारे 80 साथी रिटायर हो रहे है तो स्वाभाविक रूप से उन के मन में जो भाव है उस की प्रतिक्रिया बाकी के मन मे भी है—इन में से कुछ तो वापस आयेंगे, फिर से साथ रहेंगे, कुछ नहीं आएंगे। मैं सदन की ओर से शुभ कामनाएं प्रेषित करता हूं कि वे जहां पर भी रहे, राष्ट्र की सेवा, समाज की सेवा मे संलग्न रहें और संसदीय लोकतंत्र की जो उच्च परंपराएं है उन्हें बनाए रखें।

सभापति जी, मेरे लिए अनायास ऐसा अवसर आया कि 1970 में जब मै आया था तब भी सरकारी दल का बहुमत नहीं था, और अल्पमत था सरकारी दल का। अभी कमलानाथन जी कह रहे थे यह पहली बार हुआ है। यह पहली बार नहीं हुआ है: पहले भी हुआ है, उस समय शाह साहब सदन के नेता थे, मैं विपक्ष में था और आज मैं सदन का नेता हूं, और जैसा कल मुझे स्मरण दिलाया गया भूपेश जी द्वारा, कि मै अल्पमत का नेता हूं तो मैं सोचने लगा कि सचमुच में लोकतंत्र के सही संचालन में हमारा देश कितना समर्थ है! इसका एक प्रमाण

[लाल कृष्ण आडवाणी]

यह स्थिति है कि दोनों सदनों में अलग अलग स्थिति होने के बाद भी कोई विधायी कार्य रुका नहीं। इतना जरूर है कि सरकार जिस समय विधायी कार्य के बारे में विचार करती है तो सदन की इस रचना का विचार करना पड़ता है और कोशिश यह करनी पड़ती है कि जिन विषयों पर कंसेंस बन सके, जिन चीजों पर साधारण सहमति बन सके, उस के आधार पर दोनों सदनों में विधायी कार्य किया जाए। यह एक प्रकार से लोकतंत्र की क्षमता, लोकतंत्र की शक्ति, लोकतंत्र के भविष्य के लिए एक अच्छी बात है।

सभापति जी, मैं इस अवसर पर सब को बधाई देता हूं और धन्यवाद देता हूं कि यहां जितने हमारे साथी हम से अलग हो रहे है, जिन की बिदाई का यह समारोह हो रहा है, उन की सद्भावना और सहयोग के बिना यहां का कार्य-संचालन कभी नहीं होता और यह सहयोग और सद्भावना और संसदीय लोकतंत्र को चलाने की सदिच्छा, मैं यह मानता हूं, सभी वर्गों में है, सभी व्यक्तियों में है--यदा-कदा कहीं पर कोई अपवाद हो जाता तो उस अपवाद को अपवाद ही माना चाहिए नियम के आधार पर--लेकिन आखिर उन की सदिच्छा ही है और मै उन को अपनी ओर से और पार्टी की ओर से, सरकार की ओर से धन्यवाद देता हूं और पुनः सदन की ओर से जो हमारे साथी आज रिटायर हो रहे है उन के प्रति अपनी शुभ कामनाएं अर्पित करता हूं।

विपक्ष के नेता (श्री भोला पासवान शास्त्री) : सभापति जी, सभा-नेता ने जो भाव व्यक्त किए हैं, मैं अपने को उसमें शामिल पाता हूं। जो माननीय सदस्य यहां से जा रहे हैं वे देश के चुने हुए लोग थे जो यहां भेजे गए थे और उनका देश के राजनीतिक जीवन में बड़ा उच्च स्थान था। बहुत सारे मेम्बर ऐसे थे जो बाद में मेम्बर बन कर यहां आए हैं और उनसे कुछ सीखने को भी मिला; उनके भाषणों को सुनते थे और देखते थे कि यहां राज्य सभा में किस तरह से माननीय सदस्य अपना पार्ट अदा कर रहे हैं--जैसे भट्ट जी हैं जो देश के जाने माने श्रम नेता है, जो देश के श्रमिकों की समस्या पर बोलते थे और गरीबों की बातों को सदन में रखते थे; मालवीय जी है, पढ़े-लिखे विद्वान आदमी हैं तो बड़े बड़े सदस्यों के जाने से मन को चुभता है, चोट पहुंचती है। जब वे बोलते थे तो हम आदर से सुनते थे और उससे हाऊस भी और देश भी लाभान्वित होता था, ऐसा मैं मानता हूं। फिर कपूर साहब जब यहां आए, मेम्बर बन कर जो उन्होंने कहा बड़े पुर-जोर शब्दों में कहा और सफाई से कहा, और वह अधिकार के लिए लड़ने वाले आदमी है और कम उम्र भी हैं। तो जब तक वे यहां रहे उन्होंने सेवा की समाज की और देश की। अपने सरदार अमजद अली साहब के बारे में तो मैं खास तौर पर कहूंगा कि मै अक्सर उनका भाषण अंग्रेजी में सुनता था और वह विदेशों की राजनीति पर और दूसरी समस्याओं के बारे में भाषण देते थे और वह सुन कर मैं बहुत प्रभावित होता था। राहा साहब इधर बैठते थे, मैं उधर बैठता था, लेकिन वे बड़े मेहनती कार्यकर्ता है। बड़े सक्रिय व्यक्ति हैं और भी जितने माननीय सदस्य यहां हैं उन्होंने यहां रह कर देश की सेवा की है। लेकिन यहां से जाने के बाद देश की सेवा नहीं हो सकती, ऐसी बात नहीं है। उन्होंने यहां रह कर देश की सेवा की है और ऐसी महान संस्था में आने का और काम करने का उनको मौका मिला है यह अच्छी बात है, लेकिन यहां से बाहर जाने के बाद भी वे और अधिक उत्साह के साथ समाज और देश की सेवा में लगेंगे ऐसी मुझे आशा है क्योंकि उनको यहां का तजुर्बा भी हो गया है। देश भर के चुने हुए लोग यहां आते है और यहां सबसे विचार-विनिमय होता है। जानकारी होती है और यहां रहने से जिन्दगी का विजन बढ़ता है। मैंने तो यहां रह कर बहुत कुछ सीखा है। मैं बहुत दिन बिहार में रहा, लेकिन इस सभा में

आकर मैं पाता हूं कि जो कुछ मैंने सीखा है उसकी कीमत नहीं बताई जा सकती। और भी माननीय सदस्य हैं। उनके भाषण भी मैं सुनता था और बड़े चाव से सुनता था। हमारी सुमित्रा कुलकर्णी जी है। अभी तो वह चली जा रही हैं लेकिन मुझे अच्छा लगता था कि जब आप उनको बोलने से रोकते थे और आपकी व्यवस्था के बाद भी वह और अधिक समय मांगने की और अधिक बोलने की कोशिश करती थी। वह बड़ा सुन्दर लगता था और उसमें बड़ा अपनापन था। तो मैं समझता हूं कि जो माननीय सदस्य बाहर जा रहे हैं वे बाहर रह कर ही देश का काम करेंगे। यह नही कहा जा सकता कि उनको फिर यहां आने का मौका मिलेगा। और काम करने का मौका मिलेगा। मिल भी सकता है। आना जाना तो जारी रहता है और वह जारी रहेगा। जब जिन्दगी ही जाने वाली है तो यह तो बीच की बात है, लेकिन इस बीच में हमारा काम है। जो लक्ष्य है उसे हमें पूरा करना है। चाहें हम किसी पार्टी के हो सबके मन में देश के प्रति प्रेम है और उसको आगे बढ़ाने की बात है और मुझे जिन जिन लोगों के सम्पर्क में आने का मौका मिला है और बात करने का मौका मिला है उससे ऐसा नहीं लगता है कि यहां रह कर किसी के मन में कोई ठस पहुंची हो। विश्व के सामने यह बात साबित हो चुकी है कि संसदीय शासन पद्धति से देश की गरीबी मिट सकती है। लेकिन हमारे यहां यह एक समस्या है। यह पूरी प्रणाली के लिए चिन्ता की बात है। इस प्रणाली से हमारे देश मे देश की गरीबी मिट सकती है या नहीं यह सबसे बड़ी चुनौती है क्योंकि इसी प्रणाली से आप समाज का निर्माण करना चाहते हैं और उसमें परिवर्तन चाहते है। यह बड़ी भारी चुनौती है। इस पद्धति में मुझे विश्वास है कि लोग यहां आते जाते रहेंगे और इसके साथ ही देश की समस्यायें सुलझेंगी और हम लोग सब मिलकर प्रयत्न करे तो अवश्य कामयाब होंगे। इसलिए जो माननीय सदस्य जा रहे है उनके लिए मन मे तकलीफ तो होती है लेकिन मैं उनको अपनी तरफ से भावभीनी विदाई देता हूं और आशा करता हूं कि वह बाहर जा कर देश का और ज्यादा काम करेंगे। सेवा का क्षेत्र विशाल है और जो सेवा करता है उससे किसी का झगड़ा नहीं होता। पद की प्राप्ति के लिए झगड़ा होता है, लेकिन जहां केवल सेवा का प्रश्न हो वहां कभी झगड़ा नही होता, वहां कभी तकलीफ नहीं होती। मैं चाहता हूं कि उनका मानस भी ऐसा बने और भगवान उनको बल दे देश का काम करने के लिए और वह फिर यहां आयें। इन विचारों के साथ मैं उनको अपनी तरफ से विदाई देता हूं।

श्री कमला पति त्रिपाठी (उत्तर प्रदेश) : मान्यवर, नेता सदन ने जो विचार व्यक्त किये उन से मैं अपने को संबंध करते हुए उनके प्रति मैं अपनी कृतज्ञता प्रकट करता हूं। मैं भी मान्यवर, उन व्यक्तियों में हूं कि जो आज इस टर्म से अवकाश ग्रहण कर रहे हैं आप की और माननीय नेता सदन और उन की पार्टी की कृपा रहेगी तो शायद फिर से आ जाऊंगा। मान्यवर, मैं तो आप को धन्यवाद देने के लिये खड़ा हुआ हूं। इस सदन का गौरव और इस की प्रतिष्ठा और इस के अधिकारों की रक्षा जिस दृढ़ता से आपने और हमारे उप सभापति जी ने जी की उस के लिये मैं आप के प्रति अपना आभार प्रकट करता हूं। राज्य सभा के सारे अधिकारी और कर्मचारीवर्ग ने जिस प्रकार से सदस्यों को सदा सहयोग दिया है उस के लिये भी उन के प्रति अपना आभार प्रकट करता हूं। मान्यवर, यह सदन भारतीय लोकतंत्र का एक बड़ा ज्वलंत उदाहरण है। आप की कृपा से मुझे पार्लियामेंटरी जीवन का काफी अनुभव है। मैं उत्तर प्रदेश की विधान सभा में 1935 से लेकर 1973 तक सदस्य रहा हूं। करीब 36, 37 वर्षों तक। चार वर्ष से इस सदन में एक उपनिर्वाचन में खड़े होकर आने का और इसके सदस्य होने का सौभाग्य और गौरव मुझे प्राप्त हुआ है। लोकतंत्र की सत्ता मान्यवर, अधिकार और कर्त्तव्य के आधार पर टिक सकती है। कर्त्तव्य की पूर्ति ही तब अधिकार का उपयोग होता है और इसी बुनियाद पर लोकतंत्र की

प्रतिष्ठा हुई है । आज देखना यह है कि देश में जो अधिकार का उपभोग कर रहे हैं वह कर्त्तव्य का भी पालन कर रहे हैं अथवा नहीं ।

मान्यवर, मुझे इस सदन के नेता होने का भी सौभाग्य प्राप्त हुआ है और जहां हमारे भाई आडवाणी जी बैठे हुए हैं वहीं प्रायः दो साल तक मैं बैठता रहा हूं और यह भी एक सबूत है इस लोकतांत्रिक संसदीय पद्धति का और उस में गर्व की बात है कि पहले वहां नेता सदन रहा हूं और आज यहां नेता विरोधी दल होकर बैठा हूं और अब अपनी पार्टी का नेता हूं परन्तु इस बात पर ध्यान देने की आवश्यकता है कि जो संसदीय पद्धति चल रही है इस देश में वह प्रौढ़ होती जाय। उस की जड़ें मैं समझता हूं कि इस देश में पाताल तक पहुंची हुई हैं । यह धारणा कि संसदीय पद्धति यहां चालू है, मन में एक बात का स्मरण कराती है कि लोकतांत्रिक पद्धति का एक ही अर्थ हो सकता है और वह यह कि हम अपने कर्त्तव्य का पालन करते हुए अपने अधिकारों का उपयोग करें । मान्यवर, यहां जिस प्रकार का सौजन्य और जैसा सद्भाव हमारे मित्रों ने और सब लोगों ने दिखाया हमारे प्रति और सब साथियों के प्रति वह एक हमारे लिये अत्यंत सुखकर बात है और आज जो लोग विदा हो रहे हैं वह सब देश के सेवक हैं, देश की सेवा करते रहे हैं और इस सदन में जब वे थे तब भी उन्होंने देश की सेवा की है और अब सदन से बाहर रहे तब भी देश की सेवा करेंगे, मैं ऐसा समझता हूं । राष्ट्र उनसे सेवा की अपेक्षा करता है और हम सब जैसे अब तक अपनी मातृभूमि की सेवा में लगे रहे हैं भविष्य में भी लगे रहेंगे ऐसी आशा है । मान्यवर, मैं आप को, आपके कर्मचारियों को और अधिकारियों को, नेता सदन को और सारे सदन के साथियों को हार्दिक धन्यवाद देता हूं, कृतज्ञता प्रकट करता हूं, आभार प्रकट करता हूं कि उन सब की ओर से बड़ा सुन्दर व्यवहार और बर्ताव हम सब के साथ रहा है ।

PAPERS LAID ON THE TABLE

I. Certified Annual Accounts (1975-76) of the Visva-Bharati University, Santiniketan.

II. Annual Accounts (1976-77), of the Indian Institute of Technology, Madras and Related Papers.

III. Annual Report (1976-77) of the Indian Institute of Technology, Madras and Related Papers.

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): Sir, I beg to lay on the Table.

I. A copy (in English and Hindi) of the Certified Annual Accounts of the Visva-Bharati University, Santiniketan, for the year 1975-76, and the Audit Report thereon, together with a statement giving reasons for the delay in the laying the document. [Placed in Library. *See* No. LT-1899|78]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Annual Accounts of the Indian Institute of Technology, Madras, for the year 1976-77, and the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, *1961*.

(b) Statement giving reasons for the delay in laying the document mentioned at (a) above. [Placed in Library. *See* No. LT-1898|78 for (a) and (b)].

(ii) (a) Eighteenth Annual Report of the Indian Institute of Technology, Madras, for the year 1976-77.

(b) Review by Goverment on the working of the Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. *See* No. LT-1897|for (a) to (c)].